

Name of the Corporate Debtor: MINERVA ENTERPRISES PVT LTD; Date of Commencement of CIRP: 14.07.2022; List of Creditors as on: 03.08.2022

Annexure-3

Summary of List of Secured Financial Creditors (other than financial creditors belonging to a class of creditors) w.r.t. Form C

| Sr. No. | Name of Creditor | Nature of Claim | Details of Claim received | | Details of Claim admitted | | Whether related party? | % Voting Share in CoC | Amount of Claim under Verification (Rs.) | Amount of Contingent Claim (Rs.) | Details of Security Interest | Details of guarantee, if any, held in relation to claim | Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.) | Details of any mutual credit, debts etc. - may be set off against the claim, if any | Amount of claim Inadmissible | Reason for Claim not admitted | Remarks, if any |
|--------------|--|--|---------------------------|----------------------|-----------------------------|--------------------------------|------------------------|-----------------------|--|----------------------------------|------------------------------|---|--|---|------------------------------|-------------------------------|-----------------|
| | | | Date of Receipt | Amount Claimed | Date of admission/update on | Amount of claim admitted (Rs.) | | | | | | | | | | | |
| 1 | EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED | Secured FC for Term Loan (In Consortium) | | 5,058,229,586 | 03.08.2022 | 5,058,229,586 | No | 79.01 | 0 | 0 | Annexure 1 | Annexure 1 | 0 | 0 | - | - | - |
| 2 | Bank Of india | Secured FC for Term Loan (In Consortium) | | 1,343,861,596 | 03.08.2022 | 1,343,861,596 | No | 20.99 | 0 | 0 | Annexure 1 | Annexure 1 | 0 | 0 | - | - | - |
| Total | | | | 6,402,091,182 | | 6,402,091,182 | | 100.00 | 0 | 0 | | | 0 | 0 | 0 | | |

Security Interest for the Term Loan Credit facilities granted Under Consortium is as follows:

a) Collateral Security:

- All that built up space admeasuring 2,00,000 Sq. Ft. along with proportional extent of undivided share in land admeasuring 4,000 square yards out of total land admeasuring Ac. 2-2.39 Gts in Survey No.104(P) and 134 (P) situated at Gachibowli, Serilingampally Mandal, Ranga Reddy District, Hyderabad.
- Leasehold rights over 2,44,000 Sq. Ft. space along with proportional extent of undivided share in land admeasuring 5,970sq yards out of total land admeasuring Ac. 2-2.39 Gts in Survey No.104 (P) and 134 (P) situated at Gachibowli, Serilingampally Mandal, Ranga Reddy District, Hyderabad.
- First pari passu charge on All the present and future tangibles, movables fixed assets including furniture and fixtures.

b) Personal Guarantee:

Name of Personal Guarantors:

1. Ms. P. Kameshwari
2. Mr. P. Chakradhar Reddy
3. Ms. P. Lakshmi Sruthi
4. Mr. P. Prabhakar Reddy



2. Operational Creditors

No claims have been received from any operational creditor of MINERVA ENTERPRISES PRIVATE LIMITED till date.

3. Employees & Workmen:

No claims have been received from any Employee / Workmen of MINERVA ENTERPRISES PRIVATE LIMITED till date.

4. Any other creditor other than financial creditors, operational creditors and Employees

No claims have been received from any other creditor of MINERVA ENTERPRISES PRIVATE LIMITED till date



CHANCHAL DUA
INTERIM RESOLUTION PROFESSIONAL
MINERVA ENTERPRISES PRIVATE LIMITED
IBBI Reg. No. IBBI/TPA-003/IP-N00083/2017-2018/10821

Place :- New Delhi

Date:- 03.08.2022